NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 06/73(4)/Chd/2017

Smt. Surita

... Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company. Mr. Satya Pal Singh for Registrar of Companies.

Same order as in CP No.07/73(4)/Chd/2017. Copy of the order be

enclosed.

(Justice R P Nagrath) Member (Judicial)

(Deepa Krishan)

Member(Technical)

January 31, 2017